

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 298 OF 2014
APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016
APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016
APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016
APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

Dated: 16th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 298 OF 2014

In the matter of:

Punjab State Power Corporation Ltd.

... Appellant(s)

Vs.

M/s GNA Udyog Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K. Joshi for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 86 OF 2016 & IA NO. 204 OF 2016

In the matter of:

Punjab State Power Corporation Ltd.

... Appellant(s)

Vs.

M/s S. S. Steel Industry & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K. Joshi for R-1

Mr. Sakesh Kumar for R-2

APPEAL NO. 87 OF 2016 & IA NO. 205 OF 2016

In the matter of:

Punjab State Power Corporation Ltd.

... **Appellant(s)**

Vs.

Amtek Railcar Industries Pvt. Ltd. & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K. Joshi for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 89 OF 2016 & IA NO. 217 OF 2016

In the matter of:

Punjab State Power Corporation Ltd.

... **Appellant(s)**

Vs.

Madhav Alloys Pvt. Ltd. & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K. Joshi for R-1
Mr. Sakesh Kumar for R-2

APPEAL NO. 105 OF 2016 & IA NO. 253 OF 2016

In the matter of:

Punjab State Power Corporation Ltd.

... **Appellant(s)**

Vs.

Arora Iron & Steel Rolling Mills Pvt. Ltd. & Anr.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Tajender K. Joshi for R-1
Mr. Sakesh Kumar for R-2

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **22.11.2017.**

(I. J. Kapoor)
Technical Member

ts/tpd

(Justice Ranjana P. Desai)
Chairperson